

**Name of Corporate Debtor** Supermax Personal Care Private Limited  
**Date of commencement of CIRP** 11-01-2024  
**List of Creditors as on** 18-03-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amt. in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks/ Security Interest
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Punjab Nation Bank	24-01-2024	53,29,99,197	53,29,99,197	Secured Loan	53,29,99,197	53,29,99,197	-	23.77%	-	-	-	-	Ref. Note 1 on security interest
2	Union Bank	25-01-2024	7,04,25,733	7,04,25,733	Secured Loan	7,04,25,733	7,04,25,733	-	3.14%	-	-	-	-	
<b>Total</b>			<b>60,34,24,930</b>	<b>60,34,24,930</b>	-	<b>60,34,24,930</b>	<b>60,34,24,930</b>	-	<b>26.92%</b>	-	-	-	-	

**Note 1****A. Security interest on the assets of the Corporate Debtor:**

Punjab Nation Bank and Union Bank are holding pari-passu charge on the following assets of the Corporate Debtor:

1. First charge on the entire Stock, Plant and Machinery and current assets, present and future including but not limited to the Book Debts, Loans and Advances, Stock, SIP, RIM, other materials, Deposits of confirmed order, and/or original irrecoverable LC's of approved foreign banks, DA/DP Bills Drawn on Approved Banks as may be permitted by the Bank from time to time of the company .
2. Land & Bldg at Plot nos. 1, 2 & 2B, Bearing S. No. 79 Village Gajula Ramaram, Tehsil Quthbullapur,, District Ranga Reddy, Jeedimetla Phase IV, DA, Narsapur, Hyderabad.

**B. Corporate/Personal Guarantee**

- a. Emerald Investments Pvt Ltd
- b. Unique Properties & Sec Pvt Ltd
- c. Vidyut Metallics Pvt Ltd
- d. Rakesh Malhotra